

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 142 OF 2018**

**Dated: 5<sup>th</sup> December, 2018**

**Present:** HON' BLE MR. JUSTICE N.K. PATIL, JUDICIAL MEMBER  
HON' BLE MR. RAVINDRA KUMAR VERMA, TECHNICAL MEMBER

**In the matter of:**

|   |      |                      |
|---|------|----------------------|
| <b>M/s. Inland Power Ltd.</b>                                       | .... | <b>Appellant(s)</b>  |
| <b>Vs.</b>  |      |                      |
| <b>Jharkhand State Electricity Regulatory Commission &amp; Ors.</b> | .... | <b>Respondent(s)</b> |

Counsel for the Appellant(s) : Ms. Swapna Seshadri  
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. C.K.Rai

**ORDER**

Learned counsel appearing the Appellant submitted that pleadings are complete.

Submission made by learned counsel appearing for the Appellant, as stated above, is placed on record.

List the matter for hearing on **28.02.2019**. In the meantime, learned counsel appearing for the parties are directed to submit their written submissions.

**( Ravindra Kumar Verma)**  
**Technical Member**

*Pr/pk*

**(Justice N. K. Patil)**  
**Judicial Member**